

NEWS ITEM CAPTIONED "WAS IT THE RIGHT LEG, DOCTOR"

124. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether the attention of the Government has been drawn to the news item "Was it the right leg, doctor" appearing in the "Indian Express" dated 10th April 1991;

(b) whether the doctors in Guru Tegh Bahadur Hospital, Delhi operated the left leg instead of the right leg of 70 year old blind woman;

(c) whether any complaint has been lodged in this regard;

(d) if so, the details thereof and the action taken against the delinquent doctors for gross negligence and carelessness and steps taken to ensure the non-recurrence of the same in future;

(e) whether any compensation has been paid to the woman for the injury suffered by her; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI): (a) and (b) Yes, Sir, the incident occurred in Guru Teg Bahadur Hospital which is one of the hospitals under the Delhi Administration.

(c) to (f). Delhi Administration has informed that the grandson of the patient made a complaint to the Medical Superintendent of the hospital a day after the incident occurred. The matter was investigated by the Medical Superintendent personally. He reported that because of the large number of patients requiring treatment during emergency hours, this mishap had unfortunately occurred due to oversight. However, the patient was discharged after appropriate treatment and the party has no further complaint. Precautions have since been taken to prevent such occurrences in future.

Delhi Administration has further informed that the doctor in his explanation has

admitted his lapse and tendered an apology. The full facts were reported to the Lt. Governor but as there was no malafides, the matter was not pursued.

However, the Lt. Governor of Delhi has been requested to consider payment of due compensation to the patient and also to take appropriate disciplinary action against the concerned doctor.

LETTERS FROM M.Ps.

125. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 4 April, 1990 to Unstarred Question No. 3445 regarding letters from Members of Parliament and state:

(a) whether the remaining letters have since been replied, if not, the reasons for the inordinate delay;

(b) how many letters were received from the M.Ps by his Ministry, by the Chairman of D.D.A. and the DDA on Housing between April, 1990 to April 1991, how many of these letters have been replied and the reasons for the pendency of the remaining letters; and

(c) the details of steps taken to ensure the acknowledgement of letters expeditiously where the information is readily available?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

CONSUMER PRICE INDEX

127. SHRI RAM NAIK: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to reconstitute the consumer price index; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY): (a) At present, the Government do not propose to reconstitute the Consumer Price Index for industrial workers with 1982 as the base year.

(b) Does not arise.